GOVERNMENT OF INDIA MINORITY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:605 ANSWERED ON:25.02.2010 COMPLAINTS REGARDING NMDFC Chavan Shri Harischandra Deoram

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether complaints from various States especially from Maharashtra have been received that the National Minorities Development and Finance Corporation (NMDFC) is not sanctioning loans to the deserving poor persons from Minorities on some pretext or the other:
- (b) if so, the details thereof; and
- (c) the corrective measures proposed to be taken by the Government in this regard?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF MINORITY AFFAIRS (SALMAN KHURSHID)

(a) & (c) National Minorities Development and Finance Corporation (NMDFC) releases funds to the State Channelizing Agencies (SCAs) for onward lending to the eligible beneficiaries belonging to minority communities in a State, if the SCAs/State Governments meet conditions like availability of guarantee of State Government, equity contribution of State Government, timely repayment of loans and satisfactory utilization of funds disbursed in the past etc. Complaints have been received from those States, including Maharashtra, which have not received adequate funds from NMDFC on account of non-fulfillment of conditions. Such States are regularly advised to remove the impediments for enabling release of funds by NMDFC to the SCAs for carrying out lending activities.